(c) by when would the requisite permission be communicated to the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) to (c) Yes, Sir. The State Government of Karnataka has proposed a Commuter Rail System in and around Bengaluru. It is learnt that the Government of Karnataka is in process of awarding a contract to M/s Rail India Technical and Economic Services Ltd. (RITES) to carry out detailed feasibility study of Commuter Rail System in Bengaluru.

## Disaster management plan

2753. SHRI BALWINDER SINGH BHUNDER: Will the Minister of RAILWAYS be pleased to state:

- (a) the disaster management plan for train link between Jammu and Srinagar; and
- (b) the level of coordination between various agencies in providing relief in case of a disaster?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Disaster Management Plan for Firozpur division covers all stations of the division including Jammu station and Sri Nagar station. At present train service is available from Jammu station to Udhampur station and Qazigund station to Baramulla station only. 13 Railway stations are covered in Disaster Management Plan in Kashmir Valley.

(b) The Senior officers of Railway Board, Zones and Divisions regularly interact with Civil authorities, Voluntary Organizations, Specialized Agencies for disaster management like National Disaster Response Force (NDRF) etc. so as to seek help at a short notice, for relief and rescue operations.

## Train accidents

2754. SHRI TARUN VIJAY: Will the Minister of RAILWAYS be pleased to state:

- (a) the number of train accidents in last two years with details of casualties-dead and injured, State/sector-wise;
  - (b) the reasons for such accidents;
  - (c) the amount of compensation paid so far to the relatives of the dead and the injured;
  - (d) whether any one has been punished for these accidents; and
- (e) the details of such punishments, if any, with details of such punished employees alongwith their designations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Zone-wise number of consequential train accidents which took place during 2009-10 and 2010-11, excluding cases of trespassing at unmanned level crossings caused due to negligence of road vehicle users, and the number of persons who lost their lives and sustained injuries in these accidents, is as under:—

Railway	2009-10			2010-11		
	No. of accidents	Died	Injured	No. of accidents	Died	Injured
Central	13	2	45	3	-	
Eastern	3	1	4	5	67	98
East Central	15	6	7	11	3 <u>0—13</u>	<u>—</u> %
Northern	10	4	5	16	3	2
North Eastern	2	2 <del></del>	2	4	1	1
Northeast Frontier	7	1	12	6	1	35
North Western	4	7	24	3	7 <u></u> -	_0
Southern	4	4	12	3	3 <u>0-10</u>	
South Central	8	×.—	<del></del>	6	- T	<del>-</del> gi
South Eastern	7	2	27	8	152 <b>*</b>	172 <b>*</b>
Western	7	1	18	2	-	
East Coast	7	-	_	9	; <u></u> -	2
South Western	4	1	4	4	1	
West Central	2	-	2	2	23	36
North Central	6	:- <del></del>	87	8	2	17
South East Central	1	39	=	1	) <del></del>	1
Metro Railway Kolkata	-	-	_	1	_	
Konkan Railway	_	-	_	1	_	<u>—</u> %
TOTAL:	100	68	247	93	250	364

<sup>\*</sup>Includes death of 150 persons and injury to 171 persons in the derailment and collision of Jnaneswari Express on 28.05.2010 near Kharagpur caused due to sabotage.

(b) Based on the inquiry reports received so far, cause-wise analysis of the above accidents is as under:—

Causes	2009-10	2010-11
Failure of Railway Staff	63	59
Failure of persons other than Railway Staff	10	10
Equipment Failure	6	2
Sabotage	14	16
Combination of factors	1	2
Incidental	4	4
Cause could not be established conclusively	2	:^ <u></u>
TOTAL:	100	93

- (c) The amount of compensation paid to victims of train accidents during 2009-10 and 2010-11 was approximately Rs. 266 lakhs and Rs. 586 lakhs, respectively.
- (d) Each and every accident is enquired into either by the Commission of Railway Safety under the Ministry of Civil Aviation or by Departmental Enquiry Committee depending upon the severity of the accident. Based on the inquiry reports, disciplinary action is initiated and penalties are imposed against the erring officials found responsible for the accidents.
- (e) During 2009-10 and 2010-11, 57 officials have been dismissed/removed from railway service, 84 officials have been reduced to a lower rank or grade and minor penalties have been imposed against 159 erring officials.

## Fraud in e-ticketing

2755. SHRIK.E. ISMAIL: SHRIR.C. SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a large scale fraud is being carried on by the unscrupulous agents through e-ticketing system to fleece money from prospective railway passengers;
  - (b) if so, the details thereof;
- (c) whether Railways are actively considering to take steps against these agents operating in metropolitan and big cities;